

1	2	3	4	5
3	Belgaum	640	.	10
4	Bidar	254
5	Bijapur	701	2	10
6	Chickmagalur	271
7	Chitradurga	435	1	5
8	Coorge	161
9	Dharwar	558	1	10
10	Gulbarga	566	1	6
11	Hassan	366	..	8
12	North Canara	418	..	20
13	Kolar	357	..	10
14	Mandya	327	3	5
15	South Canara	714	..	3
16	Mysore	518	2	10
17	Raichur	453	3	10
18	Shimoga	401	..	3
19	Tumkur	527
TOTAL		8652	21	113

**Withdrawing Termination Orders
and Legal Proceedings against
Junior Doctors of Delhi**

2810. SHRI GANGADHAR APPA BURANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether the termination orders and legal proceedings against the 13 Junior doctors in Delhi who had participated in the 96 day strike in 1974 have been withdrawn?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): The Delhi Administration have issued orders for withdrawal of the court cases against the concerned doctors. Withdrawal of the termination orders will be issued as and when request is made by the concerned doctor.

Commonwealth Conference

2812. SHRI S. KUNDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many delegates and representatives from Government of India, including Prime Minister and External Affairs Minister, attended the last Commonwealth Conference and their mode of transport and expenditure incurred in this connection; and

(b) the number of persons who attended similar conferences in the past led by Shrimati Indira Gandhi, their mode of transport and expenditure incurred?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The number of